

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 354**  
(TO BE ANSWERED ON THE 6<sup>th</sup> February 2023)

**PRIVATE INVESTMENT FOR KOLKATA AND BAGDOGRA AIRPORTS**

354. SMT SHANTA CHHETRI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has taken any step to attract more private investment in the aviation sector;
- (b) whether Government has included Kolkata and Bagdogra Airports for private investment; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a): Ministry of Civil Aviation (MoCA) has taken various steps to attract investment from private investors for development of airport infrastructure in the country. Government of India has permitted 100% Foreign Direct Investment (FDI) in Greenfield and Brownfield airport projects under the FDI Policy. Government of India has made several efforts in the form of policy decisions which inter-alia include adopting Per Passenger Fee (PPF) as bidding parameter instead of earlier revenue share system and doing away with the prior experience of operating of airport as a prerequisite for bidding in the recent award of six airports of Airports Authority of India (AAI) to private concessionaire for operation, management and development of airports under Public Private Partnership (PPP). These initiatives have created an enabling environment for attracting private investors, including foreign investors, to take up airport projects in the country. AAI sensitises the prospective bidders by way of various activities such as one to one dialogue with the investors, roadshows, advertisements giving wider publicity etc.

Airports Authority of India (AAI) has, in the years 2018-19, awarded six airports namely, Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for Operations, Management and Development for a period of 50 years under PPP mode. MoCA has granted 'in principle' approval for setting up of 21 Greenfield airports across the country, out of which, Greenfield airports namely Durgapur, Sindhudurg,

Kannur, Mopa have been operationalized with Private investment or under PPP. Other Greenfield airports under development viz. Navi Mumbai, Noida(Jewar), Bhogapuram are being executed under PPP mode.

Government has also recently completed the process of strategic disinvestment of 100% stake of Government of India in Air India along with 100% stake in Air India Express Ltd (AIXL) and 50% stake in Air India SATS (AISATS).

State Governments also play a major role in attracting investment from the private sector by providing various incentives such as leasing of land at concessional rate, connectivity to airport, fiscal incentives by way of exemption from State taxes, real estate development rights, availability of uninterrupted water & electricity supply, security around airport etc. for development of Greenfield airports.

(b): No, Sir.

(c): Does not arise.

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